

(13)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 09.01.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/35/2018

NAME OF THE PETITIONER(S) : P.M.GURUDAS & 1 ORS

NAME OF THE RESPONDENT(S) : HOTE GURU PVT LTD & 6 ORS

UNDER SECTION : 241/242

S.No.	Name (in Capitals)	Represented by	Signature
1.	J.DHINESH KUMARAN FOR LENCORP LEGAL	COUNSEL FOR PETITIONER	J. Dhinesh Kumaran 09.01.2019
2.	B. SARATH BABU h. RAJASEKHAR V.K.	Counsel For Respondents.	B. Sarath Babu

ORDER

Counsels for both the parties are present. It has been submitted that settlement talks are in progress, and there requires an appointment of an Independent Chartered Accountants in order to reconcile the accounts, and prayed for time to propose the name. At request, time is enlarged. Put up on **28.01.2019 at 10.30 A.M.**

sd
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)